

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 11/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sharanya Infra Pvt. Ltd. -Vs- ROC, Orissa
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Anand Das, Adv.

For Respondent (s)

ORDER

Ld. Counsel Mr. Anand Das appeared for the petitioner. Notice not served upon the respondent. Petitioner is permitted to serve notice to the respondent and income tax officer concern by speed post and by email. Registry also directed to send notice to the respondent and concern income tax office by email. List the matter on 05.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd.

P. Mohan Raj
Member (Judicial)